

In C. A. T. (Jaipur Bench.) Jaipur

Notes of the Registry

Orders of the Tribunal

Reply filed
on 24-10-94

25-10-94

Verbal att. name

filed Sh.

Parveen Balwada

25-10-94

Rejoinder

filed on 10-11-94

10-11-94

9/11/94

Sh. Virendra Doshi counsel for
the applicant

Sh. K. N. Sharma proxy counsel

for Sh. Parveen Balwada counsel

for the respondents

On request of both
parties may be listed for
direction on 17/11/94.

N. K. Verma

(N. K. Verma)

M(A)


(D. P. Mehta)
Vice-Chairman

17/11/94

Sh. Virendra Doshi counsel for the

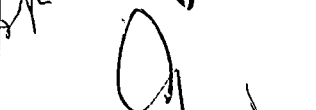
applicant

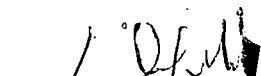
Sh. Parveen Balwada counsel for the

respondents

Heard. MA 572/94 (TA 7537/94)

Filed by the respondents has been
disposed off today. The CA does not
survive and is thus disposed off
accordingly. The contempt notices
already issued stand discharged.


(O. P. Sharma)
M(A)


(D. P. Mehta)
Vice-Chairman

24/11/94
19/11/94
10/11/94

Ans. set do

Sh. app &

as us

24/11/94

15/11/94

24/11/94